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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)  
NEW DELHI: DATED THE

29<sup>th</sup> June, 1983.

NOTIFICATION  
(INCOME-TAX)

No. 5303 (F.No.197/33/80-II(AI): In exercise of the powers conferred by clause (iv) of sub-section (23C) of section 13 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Society of Mary Immaculate (Mysore) St. Mary's Convent," for the purpose of the said section for the period covered by the assessment years 1980-81 to 1983-84.

Bangalore

32/0/83/172c

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SM

(MILAP JAIN)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To  
The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Najouri Garden), New Delhi.

Copy to:-

1. Society of Mary Immaculate (Mysore) St. Mary's Convent, Chamarajpet, Bangalore-18.
2. The Commissioner of Income-tax, Karnataka-II, Bangalore, with ref. to his letter No.HQ.II/718/7/80-CIT(II), dt.5.11.1980.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(I&S)/(P&A)/(Inv.), New Delhi.
5. Director of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dte.of Ins.(I&S&PR), New Delhi (5 copies).
9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Shri P.K.Kartha, Jt.Secy., Ministry of Law, Justice and Co. Affairs (Department of Legal Affairs), New Delhi.

Ats Ram

( ATMA RAM )  
SECTION OFFICER  
I.T.(AI) SECTION

भारत सरकार  
वित्त मंत्रालय  
(राज्य विभाग)

नई दिल्ली, दिनांक 27-6-1983

अधिसूचना

(आयकर)

सं० 5803 (फा० सं० 197/80/80-आ० क्र० (वि०-1): आयकर अधिनियम, 1961 (1961 का 43) की धारा 10 की उपधारा (23ग) के खण्ड (4) द्वारा प्रदत्त शर्तियों का प्रयोग करने हुए, केन्द्रीय सरकार द्वारा, "मोसायटी आक मेरी इन्वेस्टमेंट (मेसूर) सेंट मेरीस कन्वेंट, बंगलौर" को उक्त धारा के प्रयोजनार्थ कर-निर्धारण वर्ष 1980-81 से 1983-84 तक के अंतर्गत आने वाली अवधि के लिए, अधिसूचित करती है।

(मिलाप जैन)

अवर सचिव, भारत सरकार

3212/88172

30/6

सेवा में,

प्रबंधक,

भारत सरकार प्रेस,

रिंग रोड, नायापुरी औद्योगिक क्षेत्र,

(राजौरी गार्डन के पास), नई दिल्ली।